

**GOVERNMENT OF INDIA**  
**MINISTRY OF ATOMIC ENERGY**  
**RAJYA SABHA**  
**QUESTION NO 25.02.2010**  
**ANSWERED ON**  
**NUCLEAR REACTOR AT KOVVADA**

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SHRI PENUMALLI MADHU

Will the Minister of COAL, HEALTH AND FAMILY WELFARE, INFORMATION AND BROADCASTING AND ATOMIC ENERGY be pleased to state :-

- (a) whether it is a fact that in principle approval has been accorded in October, 2009 for a 6 x 1000 MW nuclear reactor at Kovvada in Andhra Pradesh;
- (b) if so, the details thereof;
- (c) the countries that are cooperating for setting up of the above reactor; and
- (d) by when the above reactor would become operational?

**ANSWER**

THE MINISTER OF STATE FOR SCIENCE & TECHNOLOGY AND EARTH SCIENCES (INDEPENDENT CHARGE), PMO, PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND PARLIAMENTARY AFFAIRS.

(SHRI PRITHVIRAJ CHAVAN):

(a) to (d) The Government has accorded 'in principle' approval for locating Light Water Reactors (LWRs) based on international cooperation at Kovvada in Srikakulam district of Andhra Pradesh. The site is suitable for setting up of six reactors each having a capacity of 1000 to 1500 MW. The reactors at this site are to be set up in cooperation with one of the suppliers from the USA. Discussions have been initiated with USA companies for formulation of project proposals. These are at initial level. It is aimed to make reactors operational in 13th Plan.